

Rajasthan High Court - Jodhpur

Suo Moto vs Union Of India And Anr on 19 August, 2020

Bench: Sangeet Lodha, Rameshwar Vyas

HIGH COURT OF JUDICATURE FOR RAJASTHAN JODHPUR D.B. Civil Writ Petition No. 10075/2017 Suo Moto

----Petitioner Versus Union Of India And Anr.

----Respondents For Petitioner(s) : Mr. Sajjan Singh For Respondent(s) : Mr.Karan Singh Rajpurohit, AAG Mr. Devender Singh on behalf of Mr. Vipul Singhvi HON'BLE MR. JUSTICE SANGEET LODHA HON'BLE MR. JUSTICE RAMESHWAR VYAS Order 19/08/2020 Learned Additional Advocate General and the counsel appearing for the Union of India seek a week's time to make their submissions in response to the written submissions made on behalf of the Pakistan Minority Migrants raising grievances regarding non issuance of ration card and extension of period of VISA.

Time prayed for is allowed.

List the matter on 27.8.2020, as prayed.

(RAMESHWAR VYAS),J (SANGEET LODHA),J 9-Vij/-

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